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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.14/BB/ 2017		For filing OL report	230/ 232	Darshita India Happy Homes Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
	Sinchara.M.R fol Puema Halfi	ROC/RD -	Sichardy.p.
	Prema Halfi		de
2	. Uday Chankar O .9482848	Issts Petitioner	Delpade
	9482848	179	

Counsel for petitioner is present. She reported that the petitioner has no comments on the ROC's report. Smt. M.R. Sinchana for Smt. Prema Hatti appearing for ROC is present. Report from OL office is not received.

Time granted till 08.11.2017.

MEMBER (J)

MEMBER (T)